

अनुपूरकों के उत्तरों के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में लोहा और इस्पात के नियंत्रित (कंट्रोल्ड) और पंजीबद्ध (रजिस्टर्ड) व्यापारियों के नाम और निवास स्थान क्या हैं;

(ख) १९५४-५५ और १९५५-५६ में इनमें से प्रत्येक को कितनी कीमत का लोहा और इस्पात दिया गया ;

(ग) इन दोनों प्रकार के व्यापारियों को दिये जाने वाले कमीशन की दरें क्या थी; और

(घ) ये व्यापारी कितने वर्षों से यह ठेकेदारी करते चले आये हैं ?

बाणिज्य और उद्योग तथा लोहा और इस्पात मंत्री (श्री टी० टी० कृष्णमाचारी) :

(क) तथा (घ). एक विवरण साथ में संलग्न है [पुस्तकालय में रखा गया। देखियें सं० एस-१३०-५६]

(ख) जानकारी एकत्र की जा रही है ।

(ग) नियंत्रित (कंट्रोल्ड) स्टाक होल्डरों को ३० रु० प्रति टन और पंजीबद्ध (रजिस्टर्ड) स्टाकिस्टों को ४५ रु० प्रति टन ।

उद्योग व्यापार पत्रिका

८५०. श्री के०सी० सोधिया : क्या बाणिज्य और उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) उद्योग व्यापार पत्रिका की कितनी प्रतियां प्रति मास प्रकाशित होती हैं;

(ख) प्रति मास कितनी प्रतियां बिकती हैं; और

(ग) इसकी छपाई और प्रकाशन आदि का अनुमानिक मासिक व्यय कितना है ?

बाणिज्य और उद्योग तथा लोहा और इस्पात मंत्री (श्री टी० टी० कृष्णमाचारी): (क)

३,००० ।

(ख) १,५०० ।

(ग) १,३५७ रु० प्रति मास ।

GOVERNMENT OF INDIA PRESS, NEW DELHI

851. Pandit Thakur Das Bhargava : Will the Minister of Works, Housing and Supply be pleased to state :

(a) the number of employees who have been granted extension of service

after 55 years of age branch-wise in the Government of India Press, New Delhi ;

(b) the number among them who have been granted extension for more than one year ;

(c) whether it is a fact that the Head Reader has been granted extension for the last five years successively ; and

(d) if so, the reasons therefor ?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar) : (a) Twelve.

Clerical—1.

Reading Branch—4.

Case Room—4.

Machine Room and Bindery—3.

(b) Seven.

(c) Yes Sir.

(d) Industrial workers and those Ministerial Government servants who entered service before the 1st April, 1938, are ordinarily entitled to remain in service upto the age of 60 years provided they continue to be efficient, physically fit and mentally alert. The cases of such persons are reviewed annually and such of them as satisfy these conditions are not made to retire before they attain the age of 60.

DEVELOPMENT OF COTTAGE INDUSTRIES

852. Shri Ramananda Das : Will the Minister of Production be pleased to state :

(a) the amount of money spent in 1955-56 for the development of Cottage Industry under the head :

(i) leather, (ii) footwear, (iii) tanning, (iv) hand-looms, and (v) khadi ; and

(b) the amount proposed to be spent in 1956-57 by way of grant, loan and subsidy ?

The Deputy Minister of Production (Shri Satish Chandra) : (a) and (b). Information is being collected and will be laid on the Table of the House in due course.